

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 04/2021-2022 (Purchase Cell)

Sealed quotations are invited from reputed firms /suppliers/ authorized dealers for the supply of new bicycle of reputed brands with accessories, for use of the Court. The firms/suppliers/ authorized dealers should have financial capacity to execute the orders for supply of the said article in time.

The quotations should reach the undersigned within three weeks from the date of display of this notice on the website of Patna High Court, Patna. Quotations received after stipulated time will not be entertained. The tender notice can also be downloaded from the website of Patna High Court "<http://patnahighcourt.gov.in/>"

Terms and Conditions:-

1. The article should be latest/in good condition.
2. The rate quoted in tender should be inclusive of all taxes & charges, no extra charge will be paid after finalization of rate.
3. No advance payment shall be made.
4. The firms shall submit their bill in duplicate at the time of supply of the articles.
5. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
6. The firm should have GST no.
7. Payment will be made in account of the firm, not in Cash, after delivery and inspection of the goods. In case, any defect is found in any of the material, the firm concerned shall replace it.


Registrar (Establishment) I/c

Patna High Court